

ANNUAL REPORTS AND REVIEWS OF TECHNICAL TEACHERS' TRAINING INSTITUTE (EASTERN AND WESTERN REGIONS) FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Eastern Region) Calcutta for the year 1977-78.

[Placed in Library. See No. LT-3062/78]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1977-78.

[Placed in Library. See No. LT-3063/78]

SECOND AND FINAL REPORT OF VIMADALAL COMMISSION OF INQUIRY, MEMORANDUM OF ACTION ON IT AND A STATEMENT RE. ITS HINDI VERSION

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): On behalf of Shri Dhanik Lal Mandal, I beg to lay on the Table:—

(1) A copy each of the following papers under sub-section (4) of

section 3 of the Commissions of Inquiry Act, 1952:—

(i) Second and Final Report of the Vimadlal Commission of Inquiry set up to inquire into the allegations against Shri J. Vengal Rao, former Chief Minister and other Ministers of Andhra Pradesh.

(ii) Memorandum (Hindi and English versions) of action taken by the Central Government on the above Report.

(2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report.

[Placed in Library. See No. LT-3064/78]

CENTRAL WAREHOUSING CORPORATION (AMDT.) RULES, 1978

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): I beg to lay on the Table a copy of the Central Warehousing Corporation (Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 1399 in Gazette of India dated the 25th November, 1978, under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962.

[Placed in Library. See No. LT-3065/78]

EMPLOYEES' PROVIDENT FUNDS (3RD AMENDMENT) SCHEME, 1978

SHRI LARANG SAI: On behalf of Dr. Ram Kirpal Sinha, I beg to lay on the Table a copy of the Employees' Provident Funds (Third Amendment) Scheme, 1978 (Hindi and English versions) published in Notification No. G.S.R. 1459 in Gazette of India dated the 2nd December, 1978, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

MR. DEPUTY-SPEAKER: Statements of Public Accounts Committee.